

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4175
ANSWERED ON 19.03.2020

PROJECTS FOR CLEANING OF GANGA RIVER

†4175. SHRIMATI GEETA KORA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the names of projects decided to be sanctioned in various cities of the country under the efforts to keep Ganga clean;
- (b) the funds allocated for the implementation of various projects;
- (c) whether the cost of operation and maintenance for a suitable period is also included in the contracts being provided; and
- (d) if so, the details thereof, State and project-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Under the flagship programme of Namami Gange, a total 310 projects at the cost of Rs.28,790.66 crore have been sanctioned for various activities such as sewerage infrastructure, ghats & crematoria, river front development, river surface cleaning, institutional development, biodiversity conservation, afforestation and rural sanitation in 8 states of Ganga basin – i.e. Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, West Bengal, Delhi, Haryana, and Himachal Pradesh. The status of various projects taken up State-wise in different sectors and expenditure incurred under Namami Gange Programme is **Annexed**. The projects across various cities of Ganga Basin are available in public domain at link: <https://nmcg.nic.in/projectsearch.aspx>

(c) Yes Sir. The cost of Operation & Maintenance (O&M) is included/ sanctioned for the sewerage infrastructure projects under Namami Gange Programme.

(d) The cost of O&M for different projects are available in public domain at link: <https://nmcg.nic.in/projectsearch.aspx>

ANNEXURE

Annexure referred to in reply to part (a) & (b) of Unstarred Question No. †4175 to be answered in Lok Sabha on 19.03.2020 regarding “Projects for Cleaning of Ganga River”.

Details of Projects under Namami Gange Programme

Sl. No	Projects Undertaken	No of Projects	Sanction Cost (Rs in Cr)	No of Projects Completed	Total Expenditure upto Jan. 2020(*) (Rs in Cr)
Uttarakhand					
1	Sewage Infrastructure	34	1151.18	23	468.59
2	Ghats & Crematoria	10	192.06	9	177.18
3	Afforestation	4	84.34	2	60.85
4	Ghats Cleaning	1	15.9	0	2.07
	Sub Total	49	1443.48	34	708.69
Uttar Pradesh					
1	Sewage Infrastructure	50	10288.38 (*)	16	2479.20
2	Ghats & Crematoria	15	384.93	11	232.16
3	Afforestation	5	98.3	2	32.09
4	Ghats Cleaning	2	27.97	0	14.68
6	Industrial Pollution Abatement	2	630.89	0	0
	Sub Total	74	11430.47	29	2758.13
(*) Sanction cost revised in January, 2020 for Muzaffarnagar and Lucknow.					
Bihar					
1	Sewage Infrastructure	30	5328.60	1	1039.57
2	Ghats & Crematoria & River Front Development	13	483.58	3	341.00
3	Afforestation	4	63.83	2	40.48
	Sub Total	47	5876.01	6	1421.05
Jharkhand					
1	Sewage Infrastructure	2	156.12	1	119.04
2	Ghats & Crematoria	4	62.07	3	43.31
3	Afforestation	4	24.39	2	20.44
	Sub Total	10	242.58	6	182.79
West Bengal					
1	Sewage Infrastructure	22	3789.71	3	1033.93
2	Ghats & Crematoria	29	226.16	24	189.28
3	Afforestation	4	35.45	2	15.89
	Sub Total	55	4051.32	29	1239.10
Delhi					
1	Sewage Infrastructure	11	2361.08	0	531.80
	Sub Total	11	2361.08	0	531.80
Haryana					
1	Sewage Infrastructure	2	217.87	2	217.94
	Sub Total	2	217.87	2	217.94
Himachal Pradesh					
1	Sewage Infrastructure	1	11.57	0	0
	Sub Total	1	11.57	0	0
	Other Projects (Basin Wise Projects)	61	3156.28	10	1293.36
	Grand Total	310	28790.66	116	8352.86

(*) - The expenditure incurred is upto 31st Jan' 20 since project inception and includes Central and State share.
